NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 95(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2016

NAME OF THE COMPANY:

Mr. Ahish Gaur

V/s.

M/s. Siddhant Stones Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013

1. Sandrep Takeja, Advocate For AMKIT SHALL Advocate Pehhoner

Order

Ld. Counsel for the petitioner points out that vide order dated 10.5.2016, order dated 07.04.2016 dismissing the petitioner for want of prosecution was recalled and the petition was restored to its original number but no fresh notice was issued to the respondents as per requirements of law.

Let fresh notice be issued for 13.9.2016.

CHIEF JUSTICE M.M. KUMAR)

(PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

23rd August, 2016 (P.K. Sud)